

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-516**  
CP-50/66/ND/2020

**IN THE MATTER OF:**

Sanskar Medica India Limited  
**Vs.**  
ROC, (NCT of Delhi & Haryana)

....Applicant

.....Respondent

**SECTION**

U/s 66(1)(b)(ii)

Order delivered on 04.11.2022

**CORAM:**

**JUSTICE TELAPROLU RAJANI,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent. :  
For the RD : Ms. Shankari Mishra, Adv.

**ORDER**

None appeared on behalf of the Appellant. Last opportunity is given to the Appellant to appear, failing which, the matter will be dismissed. The Court Officer may send e-notice to the Appellant for their appearance. Let the matter be posted to **24.11.2022**.

-Sd- /

**(RAHUL BHATNAGAR)**  
**MEMBER (T)**

Md Saddam

-Sd-

**(JUSTICE TELAPROLU RAJANI)**  
**MEMBER (J)**